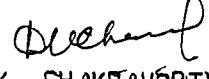


16.5.1989

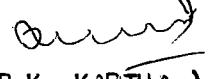
Present: Applicant in person.

None for the respondents.

Heard the applicant in person. The applicant states that she wants to withdraw the application with liberty to file a fresh application. Accordingly, we allow the applicant to withdraw the present application with liberty to file a fresh application in accordance with law.


(D.K. CHAKRAVORTY)

MEMBER (A)


(P.K. KARTHA)

VICE-CHAIRMAN